

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**CP(IB) No. 389/121/HDB/2022
AND
IA (IBC) 745 & 236/2023 in CP(IB) No. 389/121/HDB/2022
u/s. 121 of IBC, 2016**

IN THE MATTER OF:

PTC India Financial Services Limited

...Petitioner

AND

Mr. Mahendra Kumar Agarwal

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP(IB) No. 389/121/HDB/2022

Learned Counsel Mr Naresh Kumar Sangam, for Company Petitioner present physically through Video Conference.

Mr Devvrat Rana, proposed Bankruptcy Trustee present through Video Conference.

Learned Senior Counsel Mr DV Seetharam Murthy (through Video Conference) along with the counsel on record Mr B Ravi Teja, for respondent present physically.

Matter passed over.

Orders not pronounced. **For orders call on 08.05.2024.**

IA (IBC) 745 /2023

Orders not pronounced. **For orders on 08.05.2024.**

IA (IBC) 236/2023

Orders not pronounced. **For orders on 08.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)